

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 102
(IB)-874(PB)/2020

IN THE MATTER OF:

Mr. Kailash Nath Bhandari
v.
Alcobex Metals Ltd.

.... Applicant/petitioner

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code

Order delivered on 20.11.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	Mr. Manu Aggarwal, Ms. Ruchira Gupta, & Mr. Anurag Sharma, Advs.
For the Respondent	Mr. Kajal Bhatia, Advocate

ORDER

At request of the parties, list the matter for hearing on **22.12.2020**.

Sd-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)